



DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001

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Ref. No.: 12/DLSA/ADRW/2nd E- LA/2020/

Dated: 03.09.2020

Ld. District & Sessions Judges,
Chairpersons, District Legal Services Authorities,
Delhi.

Sub.: 2nd E-Lok Adalat on 20.09.2020 (Sunday) at all District Courts Complexes.

Respected Sir/Madam,

This is to inform your goodself that Delhi State Legal Services Authority (DLSA) is going to organize **2nd E-Lok Adalat on 20.09.2020 (Sunday)** at all District Courts Complexes.

In this Lok Adalat, following categories of cases pending in Courts will be taken up:-

1. Criminal Compoundable Cases
2. u/s 138 NI Act Cases
3. u/s 188 IPC
4. Labour Disputes

All Concerned Courts dealing the aforesaid matters can refer the settle-able cases wherein mobile numbers/email Ids of parties is available. Parties who are willing to get their matters referred to the Lok Adalat can approach the Court by sending their consent through e-mail of the Court/respective DLSAs or DLSA.

Courts will conduct pre Lok Adalat sittings in referred matters so that maximum cases can be settled. All other procedure will be followed as per Standard Operating Procedure (SOP) of E-Lok Adalat.

Further, it is informed to your good-self that this time we are not having technical assistance of any outside agency and hence, all the Courts are requested to conduct pre Lok Adalat sittings and E-Lok Adalat through **Cisco Webex App** which is already being used by the Courts.

In order to get maximum disposal of cases, your good-self is humbly requested to kindly hold meeting(s) with all stakeholders and encourage all Concerned Judicial Officers to refer maximum cases to the E-Lok Adalat. As it is online process, your goodself is further requested to kindly direct that there is continuous electricity and internet connectivity for seamless functioning of E- Lok Adalat.

Your goodself is also requested to kindly direct the concerned to make available updated data in respect of reference of cases to the Lok Adalat on daily basis to DLSA office on e-mail Id: lokadalatwing-dslsa@nic.in.

With best regards,

Yours faithfully,

Sd/-

(Kanwal Jeet Arora)
Member Secretary

Copy for information and necessary action to:-

Ld. Secretaries, District Legal Services Authorities, Delhi.